GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:87
ANSWERED ON:09.07.2009
LATE RUNNING OF TRAINS
Pandey Shri Ravindra Kumar;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RAILWAYS be pleased to state:

- (a) the revenue earned by the Railways by levying surcharge on the passengers of the superfast trains during the last three years and the current year;
- (b) whether several superfast, mail and express trains are running late these days;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Railways for ensuring timely operation of these trains?

Answer

MINISTER OF RAILWAYS (KUMARI MAMTA BANERJE)

(a) to (d): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 87 BY SHRI RAVINDRA KUMAR PANDEY AND SHRI G.M. SIDDESHWARA TO BE ANSWERED IN LOK SABHA ON 09.07.2009 REGARDING LATE RUNNING OF TRAINS.

(a): Revenue earned by levying Superfast Surcharge on Superfast Trains during the last three years and during the current year is indicated below:-

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Year Revenue (In crores of Rs.)

2006 -07 179.11

2007 -08 216.34

2008 -09 243.63
2009 -10 (upto May 2009) 47.30
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- (b) & (c): No, Madam. However, trains do run late sometimes due to various reasons like alarm chain pulling, other miscreant activities, public agitations, natural calamities, bad weather, cattle run over, asset failure, etc.
- (d): Various steps are being taken to improve punctuality of passenger carrying trains which include round the clock monitoring of running of trains at Divisional and Zonal level, improvement in time tabling, improvement in standard of maintenance of assets to reduce equipment failures and up-gradation of technology of track, rolling stock and signaling and co-ordination with state governments to tackle the law and order problems and miscreant activities. Special intensified efforts for monitoring punctuality have now been taken up at Railway Board level.